

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

R/SPECIAL CIVIL APPLICATION NO. 6644 of 2026

With

**CIVIL APPLICATION (FOR AMENDMENT) NO. 1 of 2026
In R/SPECIAL CIVIL APPLICATION NO. 6644 of 2026**

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ST. XAVIERS COLLEGE

Versus

STATE OF GUJARAT & ORS.
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Appearance:

AISHWARYA REDDY(9713) for the Petitioner(s) No. 1

GUPTA LAW ASSOCIATES(9818) for the Petitioner(s) No. 1

DS AFF.NOT FILED (N) for the Respondent(s) No. 3

GOVERNMENT PLEADER for the Respondent(s) No. 1,2

VIKAS V NAIR(7444) for the Respondent(s) No. 4
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CORAM:HONOURABLE MR. JUSTICE NIRAL R. MEHTA

Date : 11/06/2026

ORAL ORDER

Not before this Court.

NIHAL PATEL

(NIRAL R. MEHTA,J)